LOK SABHA

Monday, February, 21, 1983/Phalguna 2, 1904 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

LOSS OF LIVES IN ASSAM

श्री राम विलास पासवान (हाजीपुर) : सरकार मारती है और आपसे पढ़वाती है ।

MR. SPEAKER: Friends, we have all been deeply grieved by the loss of lives in Assam during the last few days and pay our regards to the departed souls. Our sympathies go to the bereaved families. We earnestly hope that wise counsel will prevail and the situation will soon come to normal. We stand for a short while, in silence, to pay our respects to the departed souls.

The Members then stood in silence for a short while

(*Interruptions*)

PROF. MADHU DANDAVATE (Rajapur): Sir, I have given a notice that the Question Hour should be suspended and the House should straightway take the adjournment motion on the subject regarding the situation in Assam. I would like to know whether have the consent of the Speaker.

(*Interruptions*)

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): The House is to decide who are the butchers. (*Interruptions*).

MR. SPEAKER: I have not allowed anybody.

(*Interruptions*)**

PROF. MADHU DANDAVATE: Sir, I would only draw your attention to a specific point. Sir. I am on a specific rule. Under Rule 388 I have given notice.

I want your consent to move that the Question Hour be cancelled and straigtway we go to the Adjournment Motion on Assam... (*Interruptions*).

DR. SUBRAMANIAM SWAMY (Bombay North East): When one part of India is burning, what is there to be listened to? There should be a discussion right away. One whole part of India is burning .... (*Interruptions*).

SHRI HARIKESH BAHADUR (Gorakhpur): We have given notice under Rule 388... (*Interruptions*). Butchery is taking place in Assam...Assam has become a graveyard.... (*Interruptions*).

अध्यक्ष महोदय : सारी बातों का समाधान हमें हिसाब से और ठीक से करना चाहिए । आप मेरे पास 18

**Not recorded.

तारीख को बैठे थे । बिजनेस एडवाइजरी कमेटी की मीटिंग थी और सारे मेरे मित्र उसमें मौजूद थे । हमने एक मत से उसमें फैसला किया था । उसके बाद और कुछ घटना घट गई इसीलिए आपने मेरे पास रूल 388 के नोटिस दिए । अपर हाऊस में भी होम मिनिस्टर साहब की कमिटमेंट हो गई थी । अब हमें समाधान बीच में निकालना पड़ेगा । मैं आपसे सहमत हूं ।

I will dispense with all the business of the House today and will take up the discussion under Rule 184 after the statement of the Minister of Assam.

लेकिन उसमें थोड़ा सा आपको मेरा साथ देना पड़ेगा ।

At 2.00 p.m. he has to be in the Upper House, because he has a commitment there also.

एक के दो नहीं हो सकते ।

In the mean time, his Minister of State will be here to listen to you, and the Home Minister will reply tomorrow.

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): In the Upper House also, I will reply tomorrow.

MR. SPEAKER: Now, that solves the problem. I take it that it is the unanimous decision of the House. I, therefore, suspend all the other business for today.

SHRI INDRAJIT GUPTA (Basirhat): I do not know, if he is agreeable. If he has to leave for the other House at 2.00 p.m., we can continue the debate tomorrow again and then they reply can be given. We can do this instead of continuing after 2.00 p.m.

MR. SPEAKER: कुछ लोग यह कहें कि हम रह गए हैं इसलिए मैं कह रहा हूं ।

That depends on the House, whether the House likes to continue today or tomorrow. If you like, we can suspend the lunch hour also today.

SEVERAL HON. MEMBERS: Yes, Sir.

MR. SPEAKER: All right; lunch hour is suspended for today.

SHRI SATYASADHAN CHAKRABORTY: On this question, there should not be any limitation of time. This is an important issue. The agitationists have thrown a challenge to the unity of India ..... (*Interruptions*).

PROF. MADHU DANDAVATE: Sir, you have accepted the notice for suspension of the business of the House today. It is the unanimous decision of the House. Then why all this controversy?

SHRI SATYASADHAN CHAKRABORTY: This is a very important issue. There should be no limitation of time....

(*Interruptions*)**

MR. SPEAKER: These remarks will not form part of the record, because I have not allowed anybody. There is nothing on the record.

SHRI SATYASADHAN CHAKRABORTY: Why should it not form part of the record?

MR. SPEAKER: Because I have not allowed anybody.

AN HON. MEMBER: It should go on record.

**Not recorded.

MR. SPEAKER: Nothing will go on record. हर एक को अपनी-अपनी बात कहने का हक है । लेकिन मेरी बात सुन लें।

श्री अटल बिहारी बाजपेयी (नई दिल्ली): अध्यक्ष महोदय, आपकी इजाजत से मैं एक बात कहना चाहता हूं।

अध्यक्ष महोदय : यह तो अपनी इजाजत से ही कह रहे हैं।

श्री मनी राम बागड़ी : (हिसार) :.. (व्यवधान)

अध्यक्ष महोदय : मेरी बात तो सुनिए। मैं एक बात कहना चाहता हूं। प्लीज़ सिट डाउन। जब मैंने इजाजत दी आपको बहस की तो जो आप कहेंगे और जो पार्लियामेंटरी होगा वह रेकार्ड पर जायगा जों मेरी इजाजत के बगैर कहेंगे वह तो नहीं जायगा। इजाजत से आप जो बात कहेंगे और मैं कहूंगा वह रिकार्ड पर जाएगा।

श्री अटल बिहारी बाजपेयी : अध्यक्ष महोदय, आपकी इजाजत से जो एक बात कहना चाहता हूं। हम चाहते हैं कि यह बहस शांति के साथ होनी चाहिए। मामला गम्भीर है, असम जल रहा है ... (व्यवधान)

अध्यक्ष महोदय : मिस्टर राव :

श्री अटल बिहारी बाजपेयी : आपने मेरी बात पूरी नहीं सुनी।

अध्यक्ष महोदय : आपके साथी नहीं कहने देना चाहते हैं। क्या यह पाइंट आफ़ आर्डर है ?

श्री अटल बिहारी बाजपेयी : मैंने कहा था कि बहस अच्छी हो।

अध्यक्ष महोदय : बहुत बढ़िया है।

श्री अटल बिहारी बाजपेयी : गृह मंत्री जी एक बात साफ़ कर दें अपोजीशन ने कांस्टीट्यूशन अमेंडमेंट के समर्थन का वायदा किया था कि नहीं ?

अध्यक्ष महोदय : वह जवाब में आयेगा।

(व्यवधान)

श्री अटल बिहारी बाजपेयी : अगर यह इस तरह से चिल्लाते रहेंगे तो डिबेट ठीक तरह से नहीं होगी।

अध्यक्ष महोदय : अब आप बैठिए।

श्री रशीद मसूद : (सहारनपुर): पिछले सेशन में जब यह बात आई थी.. (व्यवधान)

अध्यक्ष महोदय : नो डिबेट बीफ़ोर ए डिबेट।

Nothing goes on record. I have not allowed.

*(Interruptions)***

**Not recorded.